

*Act(s)*  
**Enforcement of Acts Passed by  
 Parliament**

5917. **DR. VASANT NIWRUTTI PAWAR:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the details of Acts/legislations passed by the Parliament which have not come into force till date and the reasons therefor; and

(b) the action contemplated by the Government to remove hurdles in enforcing these Acts?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P.R. KUMARAMAN-GALAM): (a) and (b) Information is being collected and will be laid on the Table of the House.

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**World Bank Assistance to Andhra Pradesh for Construction of National Highways**

5918. **SHRI G.M.C. BALAYOGI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the World Bank has agreed to provide financial assistance for construction of National Highways in Andhra Pradesh particularly Kathipude-Kakinada, Rajahmundry-Kakinada and also for coastal roads like

Tada to Ichapuram for the development of the coastal area; and

(b) if so, the details thereof and the amount released therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir,

(b) Does not arise.

[Translation]

**Loans to Farmers in Madhya Pradesh**

5919. **SHRI BARE LAL JATAV:** Will the Minister of FINANCE be pleased to state:

(a) the amount of loan provided to the farmers by the various banks in Madhya Pradesh during each of the last three years and upto July, 1991; and

(b) the amount paid back by the farmers during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b). The compilation and collection of these figures is a time consuming process. The figures are available, as of now, only upto June, 1989. The total amount of direct agricultural advances disbursed as also amounts recovered by scheduled commercial banks in the State of Madhya Pradesh during the last 3 years ended June, 1989 (latest available) are as follows:

(Rs. in crores)

<i>Year ended June</i>	<i>Loans disbursed</i>	<i>Amount recovered</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987	159.07	102
1988	177.21	129

<i>Year ended June</i>	<i>Loans disbursed</i>	<i>Amount recovered</i>
1	2	3
1989 (latest available)	206.37	188

[English]

*Taxation, Textile*

**Alleged Sale of Finished Dress Materials as Unprocessed Grey Fabrics**

5920. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the Indian Express of August 22, 1991 regarding Rs. 160 crore hawala transaction involving clandestine sale of finished dress materials as unprocessed grey fabrics;

(b) if so, the facts thereof;

(c) whether the government have conducted any enquiry in this regard;

(d) if so, the outcome thereof;

(e) whether hawala transactions are very much rampant not only in Bombay but also in other big cities; and

(f) if so, the effective measures the Government propose to take to counter this situation?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) to (d) The Income-tax Department

has conducted enquiries into certain cases of suspected hawala transactions in Bombay. The details of investigations conducted so far cannot be revealed at this stage as the same may be prejudicial to the interest of further investigation.

(e) In the course of investigations by the income-tax authorities, some cases of Hawala transactions have been detected in Bombay and other places.

(f) Necessary legislative and administrative steps are taken from time to time to curb tax evasion which include steps to check evasion by hawala transactions and other modus operandi.

[Translation]

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**Defence College or Ordnance Factory in Orissa**

5921. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to set up a Defence College or an Ordnance Factory in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE: (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.